

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

Original Application No: 1037/97.

Date of Decision: March 27, 1998.

Shri Gopinath Vithal Phadke, Applicant.

Shri S. P. Kulkarni, Advocate for
Applicant.

Versus

Union Of India & Others, Respondent(s)

Shri S.S. Karkera for
Shri P.M. Pradhan, Advocate for
Respondent(s)

CORAM:

Hon'ble Shri. Justice R. G. Vaidyanatha, Vice-Chairman.

Hon'ble Shri. P. P. Srivastava, Member (A).

(1) To be referred to the Reporter or not? *NO*

(2) Whether it needs to be circulated to *NO*
other Benches of the Tribunal?

R. G. Vaidyanatha
(R.G. VAIDYANATHA)
VICE-CHAIRMAN.

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CENTRAL ADMINISTRATIVE TRIBUNAL

MUMBAI BENCH

ORIGINAL APPLICATION NO.: 1037/97.

Dated this Friday, the 27th day of March, 1998.

CORAM : HON'BLE SHRI JUSTICE R. G. VAIDYANATHA,
VICE-CHAIRMAN.

HON'BLE SHRI P. P. SRIVASTAVA, MEMBER (A).

Shri Gopinath Vithal Phadke,
Extra Departmental Branch
Post Master, Morbe E.D. Branch
Post Office (Panvel Head
Post Office),
New Mumbai - 410206,
At P.O. Morbe,
Taluka Panvel,
Dist. Raigad,
Pin Code - 410206.

... Applicant

(By Advocate Shri S.P. Kulkarni)

VERSUS

1. Union Of India through
The Superintendent of
Post Offices,
Navi Mumbai,
Postal Division,
Navi Mumbai - 410206.

... Respondents.

2. The Postmaster General,
Mumbai Region,
O/o. the Chief Postmaster
General, Maharashtra Circle,
G.P.O. Building, Near C.S.T.,
Central Railway, Fort,
Mumbai - 400 001.

3. Shri Suresh Tukaram Navdekar,
(Prov. Selected at PO Morbe,)
Tal. Panvel Dist.,
Raigad - 410 206.

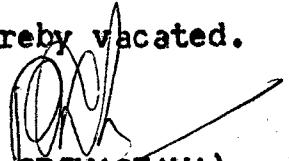
(By Advocate Shri S.S. Karkera for
Shri P. M. Pradhan).

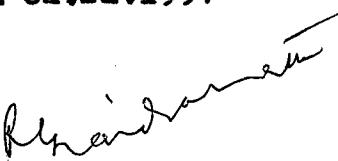
: OPEN COURT ORDER :

PER.: SHRI R. G. VAIDYANATHA, VICE-CHAIRMAN

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4. In the result, the O.A. is disposed of at the admission stage. We direct that whenever next vacancy arises of ED.B.P.M. or E.D.A., at the time of selection, the case of the applicant may be considered by giving due weightage to his past services as per rules. In the circumstances of the case, there would be no order as to costs. Earlier status-quo order passed on 02.12.1997 is hereby vacated.


(P.P. SRIVASTAVA)
MEMBER (A).


(R.G. VAIDYANATHA)
VICE-CHAIRMAN.

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